NATIONAL LAW SCHOOL OF INDIA UNIVERSITY, BENGALURU

NOTIFICATION

INSTRUCTIONS FOR PERSONS WITH DISABILITIES NATIONAL LAW APTITUDE TEST 2020

Persons with Disabilities ("**PWD**") who wish to appear for the National Law Aptitude Test 2020 (the "**NLAT 2020**") are requested to note the following:

Availing the services of a Scribe

- 1. PWD candidates with benchmark disabilities of the following types visual impairment, cerebral palsy and locomotor disability (Both Arms affected) are entitled to avail the services of a Scribe.
- 2. PWD candidates with other types of benchmark disabilities are entitled to avail the services of a Scribe, *provided* they submit appropriate medical certificates to the effect that the candidate has a physical limitation to write, as per the *pro forma* in **Appendix I**.
- 3. PWD candidates will be required to choose their own Scribe and submit a Letter of Undertaking, as per **Appendix II** ensuring:
 - a. The minimum educational qualification of the Scribe is matriculation (Class 10 pass) or equivalent.
 - b. The maximum educational qualification of the Scribe does not exceed the candidate's own qualifications.
- 4. All PWD candidates who wish to avail the services of a Scribe must fill in the necessary fields in the 'Reservations Tab' of their Application Form and upload their documents on the NLSIU Admissions Portal at admissions.nls.ac.in.

Additional/Compensatory time

All PWD candidates with benchmark disabilities shall be provided **additional/compensatory time of 15 minutes** (**for both, the NLAT 2020 UG and PG tests**) to complete the NLAT 2020; this includes PWD candidates who avail the services of a scribe.

APPENDIX - I

CERTIFICATE OF PHYSICAL LIMITATION TO WRITE IN AN EXAMINATION

This is to certify that I have examined Mr/N	(name of PWD candidate),							
s/d/o	_(nan	ne of	parent/guardian), reside			of		
(1) - 4	1		`	ddress),		-		with
Certificate).	ana	percentage	OI	disability	as	per	Disa	ibility
I state that he/she has a physical limitation his/her disability.	n whic	ch hampers l	his/h	er writing	capa	bilitie	es owi	ing to
						Sign	natur	e
		(Chief Med	ical (Officer/ Ci	vil Sı	urgeo	n / M	edical
S	uperii	ntendent of a	ı Gov	ernment h	ealth	care	institu	ution)
				1	Name	and o	desigr	nation
	Name	e of Governr	nent	health care	e inst	itutio	n with	ı Seal
Place:								
Date:								
Note: The certificate should be issued by disability. (Eg. visual impairment - or								

specialist/PM&R)

APPENDIX - II

LETTER OF UNDERTAKING FOR PWD CANDIDATES USING A SCRIBE

I,	(name of candidate)	, am a candidate with 40% or more
disability	(type of disability)	, and am registered to appear for the National Law
Aptitude Test	t (NLAT) 2020 [UG / PG (p	lease select)].
My maximun	n educational qualifications a	nre
I do hereby s	state that I am availing of a	Scribe for the examination. Mr/Ms(name of
scribe	, aged years,	resident of(address of scribe) wil
provide me th	ne service of scribe/reader for	taking the aforesaid examination.
I do hereby	y undertake that the ma	ximum educational qualification of the scribe is
•	, which is	<u>-</u>
my qualificat		e's qualification is not as declared above, and is beyond to be selected for admission to the National Law School relating thereto.
(Signature of	the candidate)	
Place:		
Date:		